

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 22 OF 2016 &  
IA NOS. 55, 57 & 115 OF 2016**

**Dated: 21<sup>st</sup> February 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**SunE Solar B.V.**

**.... Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1

Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad  
Ms. Varaa Masood for R-2 & 3

**ORDER**

As agreed by learned counsel for the parties, list the matter on  
**25.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/tpd*

**(I. J. Kapoor)  
Technical Member**